

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER

Dated Guwahati, the 27.01.2025

No.HC.V-34/2020/ 64 /Estt.(Pt-II) ##### Consequent upon completion of continuous engagement for a term of 3 (three) years, as stipulated in the modified Clause 8 of "Scheme for engagement of Law Clerks in the Gauhati High Court and matters incidental thereto", the following Law Clerks are hereby disengaged with effect from the dates as mentioned against their names.

SL No.	Name of Law Clerk	Date of disengagement
1.	Shri Jeherul Islam	30.01.2025 (A.N.)
2.	Smt. Malaya Goswami	08.02.2025 (A.N.)
3.	Smt. Bidisha Barman	03.02.2025 (A.N.)
4.	Smt. Sivani Gogoi	31.01.2025 (A.N.)

Further, the aforesaid persons are also hereby debarred from appearing as an Advocate before the Court of the Hon'ble Judge(s) with whom they are/were attached as Law Clerk for a period of 1 (one) year with effect from their date of disengagement.

By Order

Sd/-

REGISTRAR GENERAL (I/C)

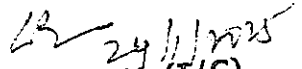
Dated 27.01.2025

Memo No.HC.V-34/2020/ 64 /Estt.(Pt-II)

Copy to:-

1. The Registrar (Vig/Admin/Judl), Gauhati High Court, Guwahati.
2. The Registrar- Cum- Principal Secretary to HCJ, Gauhati High Court, Guwahati.
3. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
4. The Joint Registrar, _____, Gauhati High Court, Guwahati.
5. The Officer on Special Duty (In Charge of Protocol Section), Gauhati High Court, Guwahati.
6. The Deputy Registrar, _____, Gauhati High Court, Guwahati.
7. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
8. The Secretary to HCJ, Gauhati High Court, Guwahati.
9. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
10. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.

11. The Project Manager, Gauhati High Court, Guwahati, with a request to upload the aforesaid order in the official website of Gauhati High Court.
12. The Court Manager, Gauhati High Court, Guwahati.
13. The Private Secretary to Hon'ble Mr./Mrs. Justice, _____, Gauhati High Court, Guwahati.
14. The Administrative Officer (J), _____, Gauhati High Court, Guwahati.
15. The Court Officer No. I and II, Gauhati High Court, Guwahati.
16. C.A to the Registrar General, Gauhati High Court, Guwahati.
17. The person concerned.
18. The Order File.


REGISTRAR GENERAL (I/C)
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